

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 3044
TO BE ANSWERED ON 15.03.2021**

VACANCIES IN KENDRIYA VIDYALAYAS

3044. DR. ALOK KUMAR SUMAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the directions have been issued to autonomous organizations including Kendriya Vidyalaya Sangathan (KVS) from time to time, for reviewing their vacancies and for taking prompt action for filling up of vacant posts including in the Kendriya Vidyalaya of district Gopalganj;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details about the class strength for each class/section in Kendriya Vidyalaya of district Gopalganj;
- (d) the measures taken/proposed to be taken by the Government to shift Kendriya Vidyalaya of district Gopalganj from rented accommodation to Government accommodation?

ANSWER

**MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b) Yes, Sir. The organizations functioning under the Ministry of Education such as Kendriya Vidyalaya Sangathan (KVS), Navodaya Vidyalaya Samiti (NVS), National Institute of Open Schooling (NIOS), Central Board of Secondary Education (CBSE) and National Council of Educational Research and Training (NCERT) have been advised to fill up their vacancies in order to increase quality and efficiency. Filling up of vacancies is a continuous process and action is taken from time to time as per the provisions of the relevant recruitment rules. The process of filling up of vacancies

involves various methods of recruitment such as promotion, Limited Departmental Examination, Direct Recruitment, etc.

(c) KVS has informed that at present, one Kendriya Vidyalaya (KV) is functioning in Gopalganj district. The class strength for each class/section in KV, Gopalganj, as on 31.12.2020, is as under:-

Class	Class Strength	Class	Class Strength
I	47	VII	47
II	46	VIII	61
III	45	IX	58
IV	50	X	61
V	54	XI	35
VI	56	XII	30

(d) KVS has informed that KV, Gopalganj is presently functioning in the accommodation provided by the Sponsoring Authority. Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of lease formalities in favour of KVS by the sponsoring authorities, submission of drawings/estimates by construction agency, availability of funds and requisite approvals etc.
